

with and are wholly dependent on the employee.

The term "Family" under the C. G. H. S. includes the wife or husband, children, or step children and parents who are mainly dependent on and residing with the Government servant concerned. A limit has, however, been laid down for purposes of this rule on the parent's income which should not exceed the maximum of Rs. 250/- P.M.

Though the Railway Medical Attendance Rules exclude father, these do include unmarried or widowed sisters of any age or brothers/step brothers under 21 years of age and to a limited extent, private servants of Railway employees, these privileges are not enjoyed by the Central Government employees under the C. G. H. S.

In view of the above, the present is not considered opportune time for further liberalisation of the Railway Medical Attendance Rules.

**Promotion of Drivers Grade 'B'
(North Eastern Railway)**

5396. SHRI R. V. BADE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board have issued instructions that vacancies in the cadre of Loco Foremen, Loco Inspectors and Power Controllers should be filled up by promoting Drivers Grade 'B' only;

(b) if so, whether over North Eastern Railway, these vacancies are being filled up from Drivers grade 'C' in violation of the instruction mentioned in part (a) above; and

(c) the remedial steps proposed to be taken by the Administration in the matter?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) No.

(b) and (c). Do not arise.

**Erosion in Tiruchendur-Cape Comorin Area
in Tamil Nadu**

5397. SHRI M. S. SIVASAMY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Tiruchendur-Cape Comorin area in Tamil Nadu is being slowly and steadily eroded by sea;

(b) whether the world famous ancient monuments on the sea coast are in danger; and

(c) if so, what Government propose to do in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). The Government are aware of the sea-erosion problem in the Tiruchendur-Kanyakumari area in Tamil Nadu. The State Government have only reported threat of erosion to the ancient Subramanyaswami Temple at Tiruchendur and not to any other ancient monument.

(c) The State Government have proposed protective works at Earmanthurai, Midalamthurai, Pallamthurai, Malamanakudi in Kanyakumari district and at Manappadu in Tuticorin taluk and the collection of field data for formulating protective works to arrest sea erosion in the State, for which a provision of Rs. 10 lakhs has been included in the Flood Control sector of the Fourth Plan of the State. The expenditure on these works during 1970-71 was about Rs. 2.6 lakhs. A provision of Rs. 4.5 lakhs has been included in the Annual Plan, 1971-72.

The Hindu Religious and Charitable Endowment Department of the Government of Tamil Nadu have also prepared a scheme for the construction of a protective bund on the shore on the eastern side of the Subramanyaswami Temple at Tiruchendur. The State Government had approached the Ministry of Education and Social Welfare last in June, 1970, for financial aid to the tune of Rs. 6,07,500/- for the scheme. The request of the State Government was considered by the Government of India but it was not found possible to agree to the request of the State Government. The State Government were advised to tackle the problem themselves with the Cooperation of the Temple authorities.

**Programme for the Transportation of
Cardamom by Railway Wagons**

5398. SHRI M. S. SIVASAMY: Will the Minister of RAILWAYS be pleased to state the programme chalked out to meet the recurring shortage of wagons for carrying cardamom?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): No traffic in cardamom is offered in wagon loads. Small quantities are however, offered for despatch at coaching rates from stations on southern railway and traffic offered is cleared promptly. The question of recurring shortage of wagons for carrying cardamom does not therefore arise.

उद्योगों का राष्ट्रीयकरण

5399. श्री हुकम चन्द कठवाय: क्या औद्योगिक विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश में गैर-सरकारी क्षेत्र में ऐसे कितने औद्योगिक प्रतिष्ठान हैं जिनमें चार करोड़ या इससे अधिक रुपया लगा हुआ है;

(ख) क्या सरकार का विचार गैर-सरकारी क्षेत्र में ऐसे औद्योगिक प्रतिष्ठानों का राष्ट्रीयकरण करने का है जिनमें ५० लाख या उससे अधिक रुपया लगा है; और

(ग) यदि हां, तो किस समय तक ?

औद्योगिक विकास मंत्रालय में उपसंजी (श्री सिद्धेश्वर प्रसाद) : (क) समवाय कार्य विभाग के अनुसंधान तथा सांख्यिकी प्रमाण द्वारा किये गये विश्लेषण के अनुसार जो कि जनवरी 1971 में प्रकाशित हुआ था, निगमित क्षेत्र में 1969-70 की अवधि में 4 करोड़ रुपये या इससे अधिक प्रदत्त पूंजी वाले 63 सार्वजनिक लिमिटेड कम्पनियां थी ।

(ख) और (ग) वर्तमान में इस प्रकार का कोई प्रस्ताव विचाराधीन नहीं है ।

Increase in number of Judges of High Courts

5400. SHRI S. C. SAMANTA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to increase the number of Judges in the High Courts in the various States; and

(b) if so, to what extent?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) and (b). It is primarily for the State authorities to review the Judge strength of the High Court from time to time with reference to institutions and disposals and the arrears to be cleared and to send proposals to the Government of India for the appointment of more Judges if necessary. The expenditure on the High Court being a charge on the State revenues, the initiative has to come from the State authorities. Proposals for increase of Judge strength by one Judge each for two High Courts are under consideration.

Resolutions passed by the Western Railway Mazdoor Sangh, Bhavanagar (Gujarat)

5401. SHRI P. M. MEHTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a letter (No. GEN/158/71-72, dated the 1st June, 1971) from the Western Railway Mazdoor Sangh at Bhavanagar (Gujarat) on Western Railway referring to three resolutions which were passed at a General Body meeting of the Sangh held at Junagadh on 24th April, 1971; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes, Sir.

(b) The three resolutions passed by the Western Railway Mazdoor Sangh relate to fixation of seniority of certain employees of the railway, provision of quarters for traffic staff at Gandhigram and replacement of A.C.C. roofs of the quarters by R. C. C. roofing.

These demands are under examination.

Scrutiny by Vigilance Organization of records at Ambala City Station

5402. SHRI BHARAT SINGH CHAUHAN: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3843 on the 24th March, 1970 regarding amount of claim paid by Railways for loss of nine baskets of grapes and state:

(a) whether the relevant record at Ambala City Station has been seized and since